COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NOs. 245 & 244 OF 2017 IN DFR NO. 4191 OF 2016

Dated: 24th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd. Vs.			•••	Appellant(s)
Maharashtra Electricity Regulatory (Commis	ssion & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Proxy counsel for Mr. M.Y. Deshmukh		
Counsel for the Respondent(s)	:	Mr. Buddy A. Rangar	nadha	an for R-1
		Mr. Anand K. Ganesa Ms. Dipali Sheth for I	-	

<u>ORDER</u>

Learned counsel for the appellant is stated to be unwell.

List the matter on 16.11.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt